

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 168 of 2014 (SZ)

Applicant(s)

Respondent(s)

C.Shakuntala
Puthugovindapuram, Ambur 635802

Vs 1. The Loss of Ecology Authority
Chennai rep. by its Chairman

2. Tamil Nadu Pollution Control Board
Rep. by its Chairman

3. The District Collector, Vellore
(R2 & R3 are impleaded suo motu
By order dated 03.05.2016

Legal Practitioners for Applicant(s)

Legal practitioners for respondent(s)

Mr.A.Yogeshwaran

Shri N Sankaravadivel for R1
Mrs.Yasmeen Ali for R2
Mr.M.K.Subramanian, E.Manoharan,
& P.Velmani for R3

Note of the Registry	Orders of the Tribunal
Item.No.7	<p>Date: 13th November, 2017</p> <p>Learned counsel appearing for the applicant prays time. List the matter on 18.12.2017.</p> <p>....., JM (Justice M.S.Nambiar)</p> <p>.....EM (Shri P.S. Rao)</p>

